

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**CRIMINAL MISCELLANEOUS No.51100 of 2024**

Arising Out of PS. Case No.-6 Year-2024 Thana- C.B.I CASE District- Patna

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THE CENTRAL BUREAU OF INVESTIGATION THROUGH THE DY.IN-  
SPECTOR GENERAL OF POLICE,CBI,EO-III,NEW DELHI NEW DELHI  
... .. Petitioner/s

Versus

1. NITISH KUMAR SON OF LATE SIYARAM PRASAD R/O- KACHUARA MORE PRATIBHA COLONY, P.S.- GOPALPUR PATNA PRISONER ID-2832093
2. AKHILESH KUMAR SON OF SHIVSHANKAR RAY R/O- SULTANPUR WARD NO.-15, P.S.- DANAPUR, PATNA PRISONER ID-2832097
3. SIKANDER PRASAD YADVENDU SON OF LATE BHUTTO YADAV R/O- PRESENT ADDRESS R.P.S MORE, G.N.S. APARTMENTS, FLAT NO. -602, KIRAYEKE MAKAN P.S.- RUPASPUR, PATNA, PERMANENT ADDRESS-POST-PUSHO, PS- BITHAN, DISTT.- SAMASTIPUR, BIHAR PRISONER ID-2832096
4. AYUSH KUMAR @ AYUSH RAJ SON OF ABHISHEK KUMAR R/O- SULTANPUR WARD NO. 15, P.S.- DANAPUR, PATNA PRISONER ID 2832094
5. BITTU KUMAR SON OF CHANDRAMA SINGH R/O- SULTANPUR WARD NO. -15, P.S.- DANAPUR, PATNA PRISONER ID-2832094
6. AMIT ANAND SON OF ACHYUTANAND SINGH R/O- MANGAL BAZAAR, P.S.- KOTWALI, DISTT.- MUNGER, BIHAR PRISONER ID 2832101
7. ASHUTOSH KUMAR SON OF KRISHNANAND R/O- GHURDAUR MORE SSB CAMP, NEALI NAGAR, P.S.- RAJEEV NAGAR PATNA PRISONER ID 2832092
8. ROSHAN KUMAR SON OF AWADHESH PRASAD R/O- HARIPUR, P.S.- EKANGARSARAI, DISTT.- NALANDA, PRESENT ADDRESS- GHURDAUR MORE, S.S.B. CAMP, NEPALI NAGAR, P.S- RAJIV NAGAR PATNA PRISONER ID-2832102
9. ANURAG YADAV SON OF SANJIV KUMAR R/O- PARIDAH, P.S.- HASANPUR, DISTT.- SAMASTIPUR, PRISONER ID-2832103
10. ABHISHEK KUMAR SON OF AWDHESH KUMAR R/O- KAKO BLOCK, GOKUL MARG DISTT.- RANCHI, JHARKHAND
11. AWDHESH KUMAR SON OF AWADH BIHARI SINGH R/O- KAKO BLOCK, GOKUL MARG DISTT.- RANCHI, JHARKHAND, PRISONER ID 2832098
12. SHIVNANDAN KUMAR SON OF RAM SWARUP YADAV R/O- HARIYA, P.S.- BARA CHHATI, DISTT.- GAYA, BIHAR PRISONER ID 2832100
13. SMT. REENA KUMARI WIFE OF SANJEEV KUMAR R/V- PARIDAH, P.S.- HASANPUR DISTT.- SAMASTIPUR BIHAR, PERMANENT R/O- JASHAYA, P.S.- SIKANDRA, DISTT.- JAMUI, BIHAR, PRISONER ID



2832091

... .. Opposite Party/s

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**Appearance :**

For the Petitioner/s : Mr.Avanish Kumar Singh  
For the Opposite Party/s : Mr. Jharkhandi Upadhyay

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**CORAM: HONOURABLE MR. JUSTICE SANDEEP KUMAR**  
ORAL ORDER

2 12-07-2024 Heard the parties.

2. Issue notice to the Opposite party No. 1 to 13 through Jailer, Beur Central Jail, Patna, by ordinary process, requisites etc. for which must be filed by Monday (15.07.2024).

3. List this case on 18.07.2024.

4. Considered the submission of Shri Avanish Kumar Singh, learned Advocate has appeared for the Central Bureau of Investigation (C.B.I.).

5. The C.B.I. has prayed for remand of the accused in the National Eligibility cum Entrance Test (N.E.E.T.) question paper leak case. The application of the C.B.I. has been rejected by the Exclusive Magistrate, C.B.I., Patna vide order dated 02.07.2024.

6. Considering the seriousness of the case and in the interest of justice, the operation of the order dated 02.07.2024 passed by the the Exclusive Magistrate, C.B.I., Patna in F.I.R. No. RC.2212024E0006-CBI/EO-III/New Delhi shall remain stayed.



7. The C.B.I. is permitted to take all the opposite parties on remand. The Opposite party Nos. 1 to 13 shall be in C.B.I. custody till the period of fifteen days from the date of arrest expires as mentioned in paragraph No. 5 of the petition.

8. The Exclusive Magistrate, C.B.I., Patna is directed to grant the custody of the opposite party Nos. 1 to 13 today itself.

9. Let a copy of the order be communicated to the District Judge, Patna through FAX/e-mail forthwith for compliance of the order.

10. The Exclusive Magistrate, C.B.I., Patna will grant the remand on the C.B.I. producing the webcopy of the order.

11. The Superintendent of the Beur Central Jail, Patna/any other jail in which the Respondents are in custody will give the custody of the Opposite party Nos. 1 to 13 to the C.B.I. today itself and will hand over the accused persons to the C.B.I. and will not delay the handing over of the Respondents on any ground.

**(Sandeep Kumar, J)**

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